

ITEM NO.32

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).219/2025

MOHAMMAD AMIR AHMAD @ ALI KHAN MAHMUDABAD

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

IA No. 132450/2025 - EX-PARTE BAIL

IA No. 132451/2025 - EXEMPTION FROM FILING O.T.

Date : 25-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Mr. Shri Singh, Adv.
Mr. Nizam Pasha, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Ms. Aparajita Jamwal, Adv.
Ms. Awstika Das, Adv.
Mr. Arif Ali, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Sidharth Kaushik, Adv.
Mr. Ahmad Ibrahim, Adv.
Mr. Sachin Dubey, Adv.
Mr. Madhav Deepak, Adv.
Mr. Shubham Arun, Adv.
Ms. Arunima Nair, Adv.
Ms. Madhusruthi Neelakantan, Adv.

For Respondent(s) Mr. S.V. Raju, A.S.G.
Mr. B.K. Satija, A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner as well

as learned Additional Solicitor General of India on behalf of the respondent-State.

2. The Members of the SIT are present in Court. Their presence in the future is dispensed with.

3. In view of the Closure Report filed by the SIT, FIR No. 146, dated 17.05.2025, registered at Police Station Rai, District Sonipat, Haryana and all the proceedings arising therefrom are hereby quashed. However, this will have no bearing on the report prepared in the form of chargesheet in FIR No. 147/2025, dated 18.05.2025. Ordered accordingly.

4. As regards FIR No.147/2025, a copy of the Police Report has been handed over to the learned Senior Counsel for the petitioner in Court.

5. Post the matter for further consideration on 27.10.2025.

6. Meanwhile, no cognizance shall be taken of the chargesheet filed in FIR No.147/2025 without the leave of this Court.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR